

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No.1027/93

Date of decision: 13.05.93.

Shri Udey Bir Singh

...Petitioner

Versus

Commissioner of Police & Ors. ...Respondents

Coram: The Hon'ble Mr. I.K. Rasgotra, Member (A)
The Hon'ble Mr. J.P. Sharma, Member (J)

For the petitioner

Shri A.S. Grewal, Counsel.

Judgement(Oral)
(Hon'ble Mr. I.K. Rasgotra)

After we heard the matter for some time, the learned counsel for the petitioner prayed that he may be permitted to withdraw the O.A. with liberty to agitate the matter again as and when the criminal trial commences in accordance with law, if so advised. The O.A. is accordingly dismissed, as withdrawn with liberty as aforesaid.

D. Sharma

(J.P. SHARMA)
MEMBER(J)

I.K. Rasgotra
(I.K. RASGOTRA)
MEMBER(A)